

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 408/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: M/s. Sulzer Pumps India Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**C.P. No. 408/14/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. This is the Petition dated 13.09.2017 filed under section 14.
3. The Petition is "Admitted" for adjudication. Directed to comply the requirements of the provisions of the Companies Act and making Publication in the Newspaper.
4. The Petitioner is seeking dispensation in respect of the Trade Creditors Below Rupees One Lakh. Dispensation granted.
5. The matter is listed for hearing on **12.12.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

06.11.2017

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Sd/-

**M.K. Shrawat**  
**Member (Judicial)**